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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/30/2016  
NAME OF THE PETITIONER(S) : N.Kannan  
NAME OF THE RESPONDENT(S) : Sri Selvanarayana Packaging P Limited & 8 others  
UNDER SECTION : 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

① M. ROshan Arora  
for CIBS VISHNU

PETITIONER

M. RoShan

R-SIVAKUMAR

Respondent 1,2,3&5

S. Senthil

**ORDER**

Counsels representing both the parties are present and prayed time for filing written submissions. Time is enlarged at request. Put up on 16.02.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)